

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.708/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Dipco Estates Pvt.Ltd.-Vs- Avani Projects & Infrastructure Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Palita Paban Bishwal (Adv) } For me Vijai
Chandhwani
15/1/18
 2) Anu Chandhwani (Adv) - Petitioner
 3) Aniruddha Mitra (Adv) - Corporate Debtor.
 4) Sanket Sarangi. (Adv) - " " 15/1/18.

O R D E R

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor has filed rejoinder in Court today, which may be taken on record.

List it on 07/02/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)